

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2210
ANSWERED ON 20th March, 2023

GAS DISTRIBUTION

2210 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it a fact that the entire Andhra Pradesh has been covered under the City Gas Distribution for providing piped natural gas connection and also setting up of CNG stations;
- (b) if so, whether it is also a fact that not even a single CNG station has been given in Kurnool, Guntur, and Prakasam districts of Andhra Pradesh out of the targeted 301 stations; and
- (c) if so, reasons therefor and the plan of action of Government to achieve the target?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (c): Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) stations, are part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11-A CGD bidding round, authorization for CGD has been issued for entire Andhra Pradesh.

The development of CGD network, including commissioning of CNG Stations and providing of PNG connections are carried out by the CGD entities as per the Minimum Work Programme (MWP) targets provided by the PNGRB and techno-commercial feasibility. As per the MWP target, 301 CNG Stations are to be established in Kurnool, Guntur and Prakasam Districts Geographical Area (GA) by 31.3.2030. As on 31.1.2023, 2 CNG stations have been established in this GA by the CGD entity.
